

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1188
ANSWERED ON:12.12.2013
TANKS IN RURAL AREAS
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government is aware of the non-development of tanks in rural areas and due to which canals and tanks have been completely destroyed in and around Hyderabad;
- (b) if so, the details thereof and the reasons for such a situation; and
- (c) the corrective steps being taken by the Union Government in this regard for the current year?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) (b) & (c) Water is a subject in the State List at Entry 17 of List II in 7th Schedule of the Constitution (Article 246 refers). The development of lakes for irrigation thus falls in the ambit of respective State Governments and as such planning, execution, operation and maintenance of irrigation tanks are to be carried out by the States from their own resources as per their priorities.

As per the information furnished by the Government of Andhra Pradesh, Hyderabad Metropolitan Development Authority (HMDA) and Greater Hyderabad Municipal Corporation (GHMC), Hyderabad are taking all necessary steps for development of tanks and canals in respective areas under their jurisdiction. Lake protection committee was constituted for protection, conservation and beautification of lakes. Total numbers of 2857 lakes exist in the area of HMDA, out of which 168 lakes fall in GHMC, Hyderabad limits. GHMC, Hyderabad is taking up protection and beautification works for 128 lakes within their jurisdiction. Rs.10 crore were sanctioned during 2012-2013 for 50 lakes. During 2012- 2013, HMDA has sanctioned estimates for 40 lakes around Hyderabad out of which works have commenced in 24 lakes. During 2014-2015 it is envisaged to take up 100 lakes at a cost of Rs.27.50 crore.

Besides, the Ministry of Water Resources (MoWR), Government of India is presently implementing a State Sector scheme namely Repair, Renovation & Restoration (RRR) of water bodies during XII plan in which funds are released to the State Governments including Andhra Pradesh. So far, no proposals in respect of water bodies of Andhra Pradesh have been received under the scheme.